

commitment with whatever limited resources and manpower at its disposal.

3. It is respectfully submitted that the present affidavit is being filed in compliance of the directions issued by Hon'ble National Green Tribunal in O.A. No. 91 of 2023 (**Mr. Aditya Singh Chauhan Versus Gujarat Pollution Control Board & Ors.**) by way of the order dated 21.01.2025.
4. It is submitted that effluent from industrial units in Ahmedabad is discharged into river Sabarmati mainly from three outfalls:
 - (i) **Outfall of Mega Pipeline:-** Total about 35 to 40 Million Liters per Day (MLD) of treated industrial effluent from 06 CETPs and M/s. Reliance Industries Ltd., Naroda is finally discharged into River Sabarmati near V.N. Bridge through outfall of mega pipeline operated by Ahmedabad Mega Clean Association (AMCA). The six CETPs associated with the Mega Pipeline are shown below:
 1. The Green Environment Services Co.-op. Society Ltd.
 2. Gujarat Vepari Maha Mandal Sahakari Audhyogik Vasahat Ltd.
 3. Narol Dyestuff Enviro Society.
 4. Odhav Green Enviro Project Association.
 5. Odhav Enviro Project Ltd.
 6. Naroda Enviro Project Ltd.



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- (ii) **Outfall of the CETP of NTIEM:-** About 100 MLD effluent generated from the textile industrial units located in Narol textile cluster is sent to the CETP of Narol Textile Infrastructure Enviro Management (NTIEM) for further treatment. After treatment in the CETP of NTIEM, treated industrial wastewater is finally discharged into the River Sabarmati through underground pipe line of NTIEM.
- (iii) **Outfall of CETP of AHSPA & 180 MLD Pirana STP:-** About 185 MLD of treated wastewater [about 30 MLD from CETP of AHSPA and about 155 MLD sewage from 180 MLD Pirana STP] is discharged into common outlet channel and finally discharged into River Sabarmati near V.N. Bridge.
5. It is respectfully submitted that GPCB through its Regional Offices of Ahmedabad (East) and Ahmedabad (City) regularly carrying out inspections of all the 08 CETPs as well as industrial effluent outfalls for verifying the compliance status with regards to the compliance of the prescribed outlet norms.
6. It is respectfully submitted that in the matter of WP PIL 98 of 2021, Hon'ble High Court of Gujarat is already dealing with the issue of pollution in Sabarmati river on account of discharge of sewage and industrial effluent since last three years with help of *Amicus* and the Joint Task Force.



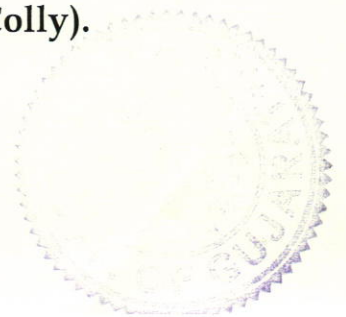
7. In the matter of WP PIL 98/2021, Hon'ble High Court vide its Order dated 14/09/2021 has constituted a Joint Task Force comprising of the following members:

1. Regional Director, Vadodara (Gujarat), Central Pollution Control Board;
2. Director & Secretary, Gujarat Ecology Society;
3. Professor Dr. Upendra Patel;
4. Mr. Rohit Prajapati, Engineer, Researcher and Writer, Paryavaran Suraksha Samiti;
5. A responsible officer from the Ahmedabad Municipal Corporation;
6. Two responsible officers from the Gujarat Pollution Control Board.
7. A responsible officer from the Torrent Power;
8. A responsible police personnel not below the rank of Deputy Superintendent of Police and two Armed Police Constables;

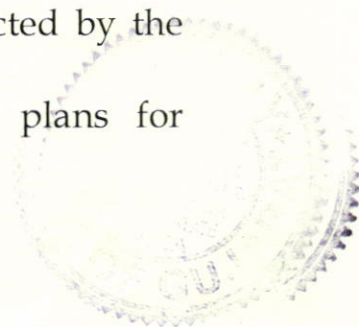
Regional Director, Vadodara (Gujarat), Central Pollution Control Board is head of the Joint Task Force and the Joint Task Force (JTF) has been empowered to visit any of the CETPs, STPs and individual industries, as may be required and submit its report to Hon'ble High Court through *Amicus Curiae*.

Copy of the Hon'ble High Court order dated 14/09/2021 is annexed hereto and marked as ANNEXURE-I (Colly).





8. It is submitted that the Joint Task Force carried out inspections of all member CETPs of Ahmedabad Mega Clean Association (AMCA), Sewage Treatment Plants of Ahmedabad Municipal Corporation, CETP of M/s. Narol Textile Infrastructure Enviro Management (NTIEM), other industrial/domestic outfalls of River Sabarmati and submitted several reports to the Hon'ble High Court from time to time.
9. It is respectfully submitted that GPCB, has taken various actions pursuant to the directives of Hon'ble High Court, which include following:
- i) Drone survey was carried out during period of 6th May, 2022 to 9th June, 2022, through M/s. Basit Consultancy Pvt. Ltd along with GPCB officials from Regional Offices. The survey of River Sabarmati was carried out starting from Gandhinagar, Ahmedabad and downstream of Ahmedabad and up to Vadgaon.
 - ii) Study on "Adequacy assessment, upgradation and retrofitting of CETPs" was carried out through CSIR-NEERI, Nagpur. CSIR - NEERI, Nagpur submitted final report for "Adequacy Assessment Studies, Upgradation and Retrofitting of 07 CETPs in Ahmedabad, Gujarat", containing various recommendations. As directed by the GPCB, all the 07 CETPs submitted action plans for



implementation of recommendations given by NEERI in the final report. CETPs have majorly completed their work of upgradation and retrofitting with regards to the recommendations / suggestions by NEERI.

- iii) GPCB has started training programme in co-ordination with Gujarat Cleaner Production Council for strengthening & updating the knowledge of GPCB officials. Total four training sessions have been conducted and total no. 100 of officials are provided training.
- iv) Proposal for recruitment of additional manpower of 430 was submitted to the State Government for approval and the same has been recently approved by the State Government vide Resolution dated 13/09/2023. GPCB is going to recruit additional manpower of 430 in near future.
- v) GPCB has allotted the work to carry out a study on *"Feasibility Study for Implementation of Zero Liquid Discharge and Higher Reutilization of Treated Industrial Effluent from CETPs of Ahmedabad East Area"* to CSIR-NEERI vide Work Order dated 01/10/2024.

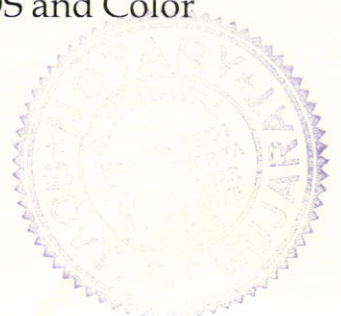
10. It is respectfully submitted that GPCB, as duty bound, is taking all necessary actions for curbing water pollution in river Sabarmati. GPCB through its Regional Office - Ahmedabad (East) is regularly carrying out the monitoring of all the CETPs as



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well as two industrial outfalls i.e. outfall of Mega Pipeline into river Sabarmati at V. N. Bridge and outfall of NTIEM CETP into River Sabarmati for verifying the compliance status of the CETPs as well as compliance status with regards to the prescribed outlet norms.

11. It respectfully submitted that the CETP of AHSPA came in operation in September 2023. However, the Gujarat Pollution Control Board during monitoring observed flaws in functioning of the CETP and found that it was not complying with the prescribed discharge norms and hence GPCB issued closure directions under section-33A of the Water Act-1971. Due to the closure directions issued by the GPCB, the power supply of the CETP has been disconnected on 08.06.2024 and hence the CETP of AHSPA is presently not in operation. AHSPA has made an application for revocation of closure directions, but the revocation application is still under consideration with the GPCB.
12. It is respectfully submitted that analysis results of the wastewater samples collected during 1st January 2024 to 05th February 2025 from the inlet & final outlets of the 7 CETPs are annexed hereto and marked as **ANNEXURE - RII**. Analysis results of the final outlets of the 7 CETPs reveal that they are meeting with the discharge norms for the critical parameters except TDS and Color in the majority cases.



13. It is respectfully submitted that, analysis results of the wastewater samples collected during period of 1st January, 2025 to 18th February, 2025 from outfall point of Mega pipeline into river Sabarmati at V. N. Bridge and outfall of NTIEM CETP into River Sabarmati are annexed hereto and marked as **ANNEXURE - RIII**. Analysis results reveal that final outfalls of Mega pipeline and CETP of NTIEM are meeting with the discharge norms for the critical parameters except TDS and Color in majority cases.
14. It is respectfully submitted that Hon'ble High Court has *suo moto* taken up issue of pollution in river Sabarmati due to discharge of effluents from industries, Common Effluent Treatment Plants (CETPs), Sewage Treatment Plants operated by Ahmedabad Municipal Corporation (AMC) & other outfalls in the river Sabarmati, in the matter of WP PIL 98/2021 since September 2021 and pollution in river Sabarmati is already being reviewed continually and holistically by Hon'ble High Court of Gujarat.
15. It is respectfully further submitted that the last hearing before Hon'ble High Court in the matter of WP PIL 98/2021 was held on 07.02.2025. A copy of the Hon'ble High Court order dated 07.02.2025 is annexed hereto and marked as **ANNEXURE-IV (Colly)**. In the Order dated 07.02.2025, with regard to inspections of the CETPs, Hon'ble High Court in Para 3 directed GPCB to file the reports of monthly inspections and in Para 4 directed Joint



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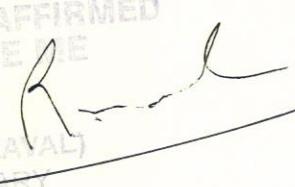
Task Force to carry out inspections on quarterly basis and reports be submitted to Hon'ble Court.

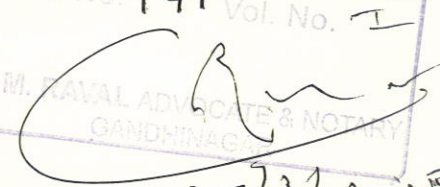
16. It is further submitted that the contentions raised by the petitioner in the present O.A. No. 91/2023 is very much an integral part of the larger issue of pollution in Sabarmati river, which is being dealt holistically by Hon'ble High Court of Gujarat with help of *Amicus Curiae*, Joint Task Force constituted by Hon'ble High Court and expert institute like CSIR-NEERI.

What is stated herein above is true to the best of my knowledge and information and beliefs.

Solemnly affirmed, on the oath of this 27th day of March, 2025 at Gandhinagar.



SOLEMNLY AFFIRMED BEFORE ME

Deponent
(C. M. RAVAL)
NOTARY
GOVT. OF GUJARAT
27/3/2025

Entered in Notary Register at
Serial No. 141 Vol. No. I
C. M. RAVAL ADVOCATE & NOTARY
GANDHINAGAR

27/3/2025



IN THE HIGH COURT OF GUJARAT AT AHMEDABAD**R/WRIT PETITION (PIL) NO. 98 of 2021**

=====

SUO MOTU

Versus

AHMEDABAD MUNICIPAL CORPORATION THROUGH THE MUNICIPAL
COMMISSIONER, AHMEDABAD & 3 other(s)

=====

Appearance:

MR HEMANG M SHAH, AMICUS CURIAE for the Applicant(s) No. 1
MR MIHIR JOSHI, SR.ADVOCATE with M/S. G.H.VIRK, SIMRANJIT H.VIRK
and PRASHANTH UNDURTI, ADVOCATES for the Opponent-1
MR PRASHANT DESAI, SR.ADVOCATE with MR RUTUL P.DESAI for the
Opponent-2
MR DEVANG VYAS for the Opponent-3
MR KH BAXI for the Opponent-4

=====

CORAM: HONOURABLE MR. JUSTICE J.B.PARDIWALA

and

HONOURABLE MS. JUSTICE VAIBHAVI D. NANAVATI**Date : 14/09/2021****ORAL ORDER****(PER : HONOURABLE MR. JUSTICE J.B.PARDIWALA)**

1. Mr.Hemang Shah, the learned Amicus Curiae, has placed on record a very exhaustive report prepared by him of the site visit undertaken by him on 5th September 2021 along with the members of the Paryavaran Suraksha Samiti and the officials from the Gujarat Pollution Control Board and the Central Pollution Control Board respectively.

2. We may give a fair idea as regards the report.

3. Mr.Shah and the other members of the team visited few sites from where the sewage water mixed with the industrial effluent water being released/discharged/pumped into the Sabarmati river. The following sites were visited :

- (a) Danilimda – Behrampura Outfall;
- (b) 180 MLD Sewage Treatment Plant run by the DNP Infrastructure;
- (c) Mega Pipeline catering to Vatva, Odhav and Naroda Industrial Zones;
- (d) Narol Textile Infrastructure & Enviro Management;
- (e) 20 Kms. Downstream – The Miroli Piyat Sahakari Mandli Ltd.;
- (f) Sabarmati Riverfront.

4. A cursory perusal of the entire report depicts a very horrifying picture calling for some urgent steps in the right direction. We are informed that the water samples were also drawn from various places and the results of the same are shocking.

5. Mr.Shah specifically brought to our notice the illegal and dubious activities being undertaken by a society running in the name of 'The Miroli Piyat Sahakari Mandli Limited'. This Mandli operates 20 Kms. downstream. We are informed that the members of the Society claim that they are officially drawing sewage-cum-industrial effluent and irrigating their fields. According to them, the water mixed with sewage-cum-industrial effluent contains higher concentration of fertilizers and is proving helpful in getting good yield of crops. This area where the Mandli operates falls within the jurisdiction of the Collector, Ahmedabad. According to Mr.Shah, while interacting with some of the members of the Mandli, they came to learn that the Collector, Ahmedabad had granted permission and also had allotted the land to put up a pumping station. There are six

pumps installed which draw the sewage-cum-industrial effluent and carry the same into the fields through pipes. Mr. Shah pointed out that samples were collected from the site and the stench at the site was unbearable. Many photographs have also been clicked and placed on record.

6. Having regard to the report filed by the learned Amicus Curiae and the other materials on record, we deem fit to issue the following directions :

(1) We direct the Ahmedabad Municipal Corporation to furnish the following details :

(a) The true and correct details in terms of the volume and the parameters as stipulated by the National Green Tribunal for every Sewage Treatment Plant including the volume discharged within the Ahmedabad District.

(b) The true and correct details in terms of the volume and the parameters as stipulated by the National Green Tribunal for every CETP/ETP in the Ahmedabad District.

(c) Furnish the necessary particulars and details as regards the sanctions/permissions/authorizations granted by it to the industrial associations, industrial set-ups, residential premises running the industries or any such set-up to discharge waste water into the sewer lines.

(2) We want the Ahmedabad Municipal Corporation to furnish the details about the Miroli Piyat Sahakari Mandli Limited. We want to know how the pump rooms have been set-up by the Mandli at the place in question and how the electric connection came to be provided to such pump rooms. In what manner the Mandli is being permitted to draw the sewage water as well as the trade effluent and release the same in the agricultural fields.

7. In the aforesaid context, we implead the Miroli Piyat Sahakari Mandli Limited as one of the party respondents in the present litigation.

8. The registry is directed to issue NOTICE to the Miroli Piyat Sahakari Mandli Limited, returnable on 23rd September 2021.

9. We request Mr.Shah to collect the notice and serve the same to the responsible officer of the Miroli Piyat Sahakari Mandli Limited at the earliest.

10. In the report filed by the learned Amicus Curiae, few more directions are sought for. However, we shall consider issuing such directions on the next date of hearing.

11. We constitute a Joint Task Force comprising of the following :

- (1) Mr.Prasoon Gargava, Regional Director, Central Pollution Control Board;
- (2) Dr.Deepa Gavali, Director & Secretary, Gujarat Ecology Society;

- (3) Professor Dr.Upendra Patel;
- (4) Mr.Rohit Prajapati, Engineer, Researcher and Writer, Paryavaran Suraksha Samiti;
- (5) A responsible officer from the Ahmedabad Municipal Corporation;
- (6) Two responsible officers from the Gujarat Pollution Control Board.
- (7) A responsible officer from the Torrent Power;
- (8) A responsible police personnel not below the rank of Deputy Superintendent of Police and two Armed Police Constables;

12. Mr.Prasoon Gargava, Regional Director, Central Pollution Control Board, shall be the head of the Joint Task Force.

13. Post this matter for further hearing on 23rd September 2021.

(J. B. PARDIWALA, J.)

(VAIBHAVI D. NANAVATI, J.)

/MOINUDDIN

Annexure - RII

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SR.NO	NAME AND ADDRESS OF CETP				TOTAL CAPACITY	NO. OF MEMBER UNITS				FINAL DISPOSAL POINT				
1	Green Environment Services Co.-op. Society Ltd. 244-251, Phase-2, GIDC Vatva				16 MLD	674				River Sabarmati through Mega pipeline				
Analysis Result from January 2024 to Till Date														
Parameters	BOD (mg/l)		COD (mg/l)		Ammonical Nitrogen (mg/l)		pH		Suspended Solids (mg/l)		TDS (mg/l)		Colour (In Pt. Co. Sc)	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet
<u>NORMS</u>	<u>700</u>	<u>30</u>	<u>2000</u>	<u>250</u>	<u>50</u>	<u>50</u>	<u>6.5-8.5</u>	<u>6.5-8.5</u>	<u>300</u>	<u>100</u>	<u>2100</u>	<u>2100</u>	<u>100</u>	<u>100</u>
06/02/2024	340	22	1240	253	39.82	20.80	7.57	7.75	465	66	12110	10246	3530	3740
07/03/2024	186	12	953	155	29.54	14.33	7.77	7.34	1046	92	12204	11640	4420	2015
06/04/2024	308	15	1014	161	36.44	2.80	7.83	7.36	1110	70	12470	12306	3952	1490
09/05/2024	267	19	1123	258	29.85	3.75	7.46	7.18	278	110	14536	12224	3190	2325
11/06/2024	325	18	1297	221	29.62	3.86	7.33	7.35	403	110	12260	11310	4700	652
03/07/2024	165	15	882	180	27.05	5.88	7.19	6.83	1148	82	10616	9778	3880	1340
30/07/2024	360	20	1601	245	53.20	2.80	7.03	6.70	544	30	10977	10602	8800	1665
30/07/2024	484	24	1373	256	29.29	2.91	7.39	6.62	576	26	14150	10362	9040	1620
09/08/2024	356	22	968	229	29.36	22.48	6.85	6.92	352	102	11274	10942	2340	1495
03/09/2024	297	26	1110	212	39.64	7.78	7.19	6.67	250	86	8450	10260	4590	3060
18/09/2024	562	18	1790	232	33.99	3.86	7.16	7.07	442	68	9410	11224	4450	3620
05/10/2024	356	27	1173	229	33.66	3.36	7.38	7.34	403	110	12333	9988	3910	2105
18/10/2024	374	26	1292	256	25.82	5.26	7.71	7.50	390	74	12147	10690	3470	1565
11/11/2024	246	22	789	205	31.19	4.48	7.88	6.75	276	66	11664	10054	2860	1660
29/11/2024	338	23	1511	223	31.36	4.98	7.19	7.14	166	62	9218	10200	8760	1701
03/12/2024	359	23	1112	226	36.94	23.64	7.94	7.10	172	74	10648	9844	5300	1850
20/12/2024	102	23	1099	209	33.52	3.36	8.22	7.33	130	126	12026	13968	8740	1715
03/01/2025	342	25	1262	222	39.56	13.86	7.63	6.84	477	118	11500	10100	2410	1520
24/01/2025	186	19	1081	182	38.64	5.43	7.84	7.17	274	22	11300	10656	3001	985
03/02/2025	215	19	855	183	38.75	6.5	7.83	7.01	266	16	10522	10674	3650	1960
Average (Jan'24 to till date)	308.4	20.9	1176.3	216.9	34.4	8.1	7.5	7.1	458.4	75.5	11490.8	10853.4	4749.7	1904.2

807

SR.NO	NAME AND ADDRESS OF CETP				TOTAL CAPACITY	NO. OF MEMBER UNITS				FINAL DISPOSAL POINT				
2	Gujarat Vepari Maha Mandal Sahakari Udhyogik Vasahat Ltd. 181, GVMM Estate, Odhav				0.450 MLD	381				River Sabarmati through Mega pipeline				
Analysis Result from January 2024 to Till Date														
Parameters	BOD (mg/l)		COD (mg/l)		Ammonical Nitrogen (mg/l)		pH		Suspended Solids (mg/l)		TDS (mg/l)		Colour (In Pt. Co. Sc)	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet
<u>NORMS</u>	<u>700</u>	<u>30</u>	<u>2000</u>	<u>250</u>	<u>50</u>	<u>50</u>	<u>6.5-8.5</u>	<u>6.5-8.5</u>	<u>300</u>	<u>100</u>	<u>2100</u>	<u>2100</u>	<u>100</u>	<u>100</u>
16/01/2024	323	26	1115	143	29.79	14.22	8.03	7.77	1016	150	3930	5610	414	101
05/02/2024	517	13	1760	71	52.59	9.49	6.69	7.02	318	46	8232	5306	470	233
23/02/2024	62	12	428	103	24.36	14.97	6.10	6.78	170	94	--	--	261	216
15/03/2024	846	19	1417	95	32.48	12.55	6.13	7.17	356	118	20210	8664	495	184
05/04/2024	262	19	965	86	48.64	16.38	6.40	6.92	920	62	6620	5664	4420	90
01/05/2024	68	17	296	75	44.86	3.08	5.20	6.93	580	88	4615	6946	108	405
03/06/2024	370	58	1356	273	60.36	27.55	7.35	7.18	1290	90	4090	6516	363	364
02/07/2024	144	28	397	107	19.49	0.95	6.36	7.14	318	122	2040	3898	471	50
30/07/2024	545	28	1449	115	3.08	1.62	4.55	6.40	1150	12	52330	3184	236	121
30/07/2024	180	12	654	114	21.28	1.96	5.80	6.50	244	10	4166	3526	4500	995
09/08/2024	60	18	256	125	23.67	19.80	6.60	6.73	114	94	4848	6814	143	113
03/09/2024	86	15	332	149	27.61	12.64	6.70	6.97	533	74	1557	4634	103	257
23/09/2024	536	36	1643	175	50.46	12.54	6.31	6.75	1822	104	8680	8468	4590	87
04/10/2024	--	27	--	110	--	10.34	--	6.71	--	66	--	6146	--	106
05/10/2024	56	23	154	196	19.36	12.45	6.547	7.17	156	74	3720	7032	186	169
18/10/2024	658	25	2038	107	45.08	11.92	6.45	7.02	670	52	5670	7164	1590	140
11/11/2024	555	12	1513	117	45.18	15.36	7.30	7.38	1060	58	3560	6590	1490	50
10/12/2024	559	15	1584	158	26.84	12.68	6.11	7.16	280	50	4852	8548	3500	127
20/12/2024	156	43	629	174	35.64	11.34	6.56	7.56	360	112	3346	7806	252	176
02/01/2025	71	35	241	152	19.34	10.36	6.07	7.17	523	98	5463	8664	65	66
24/01/2025	308	19	1616	177	125.44	26.54	5.41	7.12	720	32	11115	8892	74	30
05/02/2025	258	7.5	1092	83	149.69	7.34	7.04	7.11	1260	14	4913	6558	230	10
Average (Jan'24 to till date)	315.2	23.1	996.9	132.0	43.1	12.1	6.4	7.0	660.0	73.6	8197.9	6506.2	1141.0	185.9

SR.NO	NAME AND ADDRESS OF CETP				TOTAL CAPACITY	NO. OF MEMBER UNITS				FINAL DISPOSAL POINT				
3	Narol Dyestuff Enviro Society 108, B/H Narol Court, Narol				0.1 MLD	20				River Sabarmati through Mega pipeline				
Analysis Result from January 2024 to Till Date														
Parameters	BOD (mg/l)		COD (mg/l)		Ammonical Nitrogen (mg/l)		pH		Suspended Solids (mg/l)		TDS (mg/l)		Colour (In Pt. Co. Sc)	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet
<u>NORMS</u>	<u>700</u>	<u>30</u>	<u>2000</u>	<u>250</u>	<u>50</u>	<u>50</u>	<u>6.5-8.5</u>	<u>6.5-8.5</u>	<u>300</u>	<u>100</u>	<u>2100</u>	<u>2100</u>	<u>100</u>	<u>100</u>
16/01/2024	90	42	317	155	18.82	16.74	7.45	8.21	40	60	6034	5946	9400	2440
06/02/2024	133	25	511	98	29.74	21.84	7.51	7.44	182	24	6016	4378	22700	1570
23/02/2024	89	23	424	176	24.98	16.38	7.19	7.36	38	16	--	--	12300	5600
15/03/2024	133	25	559	91	24.54	19.80	7.65	7.55	132	22	5150	4634	8660	1140
25/04/2024	204	25	760	128	28.42	10.80	7.93	7.02	228	122	3344	7512	23100	510
09/05/2024	155	5	819	66	29.90	2.69	7.68	7.30	247	60	5273	5666	24500	910
11/06/2024	212	30	717	142	9.02	4.368	7.36	7.34	200	32	8820	6044	3300	1080
01/07/2024	31	22	156	121	6.89	1.96	7.01	7.00	182	118	5456	7088	1340	1113
30/07/2024	138	23	468	156	1.40	8.54	7.02	7.12	44	12	3468	4666	9960	1500
30/07/2024	116	17	413	112	23.52	2.24	7.04	6.95	30	16	3842	3750	10500	690
09/08/2024	160	25	592	227	26.94	18.60	6.65	6.80	278	48	6540	5226	7180	985
23/09/2024	48	16	277	149	10.92	4.37	8.44	7.81	218	54	13376	4886	294	612
05/10/2024	156	86	410	239	28.64	2.24	7.33	7.30	108	76	5380	6012	5960	987
18/10/2024	658	18	2263	192	15.4	12.94	7.42	7.78	710	44	38450	6998	10800	3500
11/11/2024	137	37	291	239	17.19	8.29	7.64	7.44	118	132	8112	9094	906	1730
29/11/2024	126	17	390	153	16.80	4.86	7.91	7.75	146	78	5920	7496	5700	1287
03/12/2024	88	8	333	61	24.64	11.66	7.86	7.86	130	38	7612	7930	8370	648
20/12/2024	265	25	799	121	29.68	16.36	7.42	7.98	457	102	8367	10350	11250	950
03/01/2025	120	18	456	160	18.76	7.45	8.02	7.28	122	44	5205	6372	9810	1380
24/01/2025	36	15	244	167	2.46	1.68	7.03	7.38	28	28	4378	5524	284	1205
03/02/2025	201	7	640	80	13.55	3.3	7.49	7.69	104	14	6192	5574	2790	513
Average (Jan'24 to till date)	157.0	24.2	563.8	144.4	19.2	9.4	7.5	7.4	178.2	54.3	7846.8	6257.3	9005.0	1445.2

SR.NO	NAME AND ADDRESS OF CETP				TOTAL CAPACITY	NO. OF MEMBER UNITS				FINAL DISPOSAL POINT				
4	Naroda Enviro Project Ltd.512-515, Phase-1, GIDC Naroda Ahmedabad				14 MLD	173				River Sabarmati through Mega pipeline				
Analysis Result from January 2024 to Till Date														
Parameters	BOD (mg/l)		COD (mg/l)		Ammonical Nitrogen (mg/l)		pH		Suspended Solids (mg/l)		TDS (mg/l)		Colour (In Pt. Co. Sc)	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet
<u>NORMS</u>	<u>700</u>	<u>30</u>	<u>2000</u>	<u>250</u>	<u>50</u>	<u>50</u>	<u>6.5-8.5</u>	<u>6.5-8.5</u>	<u>300</u>	<u>100</u>	<u>2100</u>	<u>2100</u>	<u>100</u>	<u>100</u>
13/01/2024	1258	19	3758	234	68.40	16.74	7.49	6.32	770	144	21108	19338	26500	186
16/01/2024	2463	12	7100	131	106.48	18.59	7.58	7.38	236	60	70284	7455	91800	11
31/01/2024	625	16	2741	220	34.22	19.94	7.15	6.68	214	54	38814	16610	48500	53
02/02/2024	1152	13	3363	143	86.95	18.59	7.29	6.58	235	94	36520	14388	58200	78
05/02/2024	862	24	3318	279	88.99	26.32	7.34	7.25	366	120	40176	18950	33900	33
13/02/2024	918	8	3396	105	66.49	1.12	7.53	6.28	150	110	40180	18280	48300	50
17/02/2024	655	29	2938	283	41.44	7.70	7.44	6.98	--	218	28936	23734	--	106
23/02/2024	658	29	2611	202	68.49	16.94	7.17	6.59	--	--	35010	20096	20300	137
05/03/2024	1667	12	3647	128	23.48	13.94	8.08	7.25	840	60	38235	8224	43900	534
05/04/2024	1254	131	3421	511	86.89	31.43	7.56	6.78	690	166	27890	14824	17760	60
01/05/2024	1424	37	5493	390	31.70	1.46	7.59	6.60	144	290	37056	21330	51570	78
03/06/2024	411	77	4196	666	33.6	2.69	7.31	6.31	1220	140	40150	17342	43900	124
02/07/2024	1235	16	4982	186	26.04	1.74	7.03	6.72	550	64	47966	13854	42300	80
30/07/2024	1305	24	3428	244	39.20	0.34	7.29	6.68	84	36	30054	14262	42100	53
30/07/2024	865	22	2599	234	4.70	0.56	6.87	6.54	138	32	22822	20204	44875	95
09/08/2024	1321	17	4280	167	69.78	3.36	6.70	6.45	180	170	57445	16770	22300	77
03/09/2024	1852	21	5806	302	103.76	5.56	7.13	7.06	225	42	65880	11790	132500	112
23/09/2024	1114	23	3430	242	117.58	3.19	7.77	6.54	114	126	53612	12776	13840	65
05/10/2024	1792	--	5014	--	78.74	--	7.20	--	138	--	43940	--	23360	--
18/10/2024	854	42	3744	303	78.96	1.74	6.77	6.38	318	78	30936	16950	26480	142
11/11/2024	1128	18	4525	192	92.34	19.38	7.72	6.71	162	90	41898	15844	39800	64
29/11/2024	1884	21	5792	193	117.88	2.24	7.62	7.07	198	76	41872	10118	135300	53
03/12/2024	1866	18	6462	210	126.42	22.64	6.64	6.54	418	154	48574	18420	74400	44
20/12/2024	663	25	2881	224	86.38	5.56	7.53	6.86	174	96	25282	15700	34900	69
02/01/2025	894	26	5766	241	89.64	17.68	7.44	6.79	120	108	46120	16026	53400	40
24/01/2025	1075	22	4862	209	95.2	1.51	7.10	7.10	128	26	34042	16180	40100	21
05/02/2025	1549	20	3882	180	112.06	1.12	7.03	7.01	208	130	31576	16488	20240	12
Average (Jan'24 to till date)	1212.7	27.8	4201.3	246.9	73.2	10.1	7.3	6.7	320.8	107.4	39865.9	15998.2	47327.9	91.4

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SR.NO	NAME AND ADDRESS OF CETP				TOTAL CAPACITY	NO. OF MEMBER UNITS				FINAL DISPOSAL POINT				
5	Odhav Green Enviro Project Association, 394, GIDC Odhav				1 MLD	2				River Sabarmati through Mega pipeline				
Analysis Result from January 2024 to Till Date														
Parameters	BOD (mg/l)		COD (mg/l)		Ammonical Nitrogen (mg/l)		pH		Suspended Solids (mg/l)		TDS (mg/l)		Colour (In Pt. Co. Sc)	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet
<u>NORMS</u>	<u>700</u>	<u>30</u>	<u>2000</u>	<u>250</u>	<u>50</u>	<u>50</u>	<u>6.5-8.5</u>	<u>6.5-8.5</u>	<u>300</u>	<u>100</u>	<u>2100</u>	<u>2100</u>	<u>100</u>	<u>100</u>
16/01/2024	115	20	359	113	56.16	17.55	8.05	8.25	118	76	4134	3742	324	369
05/02/2024	107	8	275	32	29.85	6.84	7.53	7.51	178	28	3846	2182	402	227
23/02/2024	172	20	565	204	23.98	12.85	7.18	7.38	214	60	--	--	732	480
15/03/2024	70	21	206	75	16.80	7.70	8.02	7.38	80	18	2402	2028	155	174
05/04/2024	156	14	1380	117	26.38	28.41	7.54	6.96	118	36	3854	2342	835	274
01/05/2024	156	20	445	108	65.80	24.08	8.28	7.82	134	26	3388	1986	560	194
03/06/2024	65	25	240	100	13.32	18.25	7.39	7.81	96	52	2918	3588	233	468
02/07/2024	233	18	655	103	39.54	19.38	6.90	7.27	124	62	3858	2610	548	103
30/07/2024	184	22	615	146	64.79	43.46	7.55	7.54	60	14	2828	2594	1278	798
30/07/2024	227	13	646	112	30.24	24.19	7.31	7.15	62	12	3060	2468	905	400
09/08/2024	180	34	586	162	31.48	3.36	6.93	7.20	62	350	3996	5198	408	644
23/09/2024	108	52	470	303	129.08	131.88	8.08	8.10	130	44	3806	4232	945	687
05/10/2024	235	29	633	134	19.24	14.33	7.33	7.59	142	38	4200	2494	924	582
18/10/2024	187	33	664	181	83.66	38.53	7.98	7.81	96	40	3542	2816	2060	582
11/11/2024	184	15	529	164	39.64	27.54	7.65	7.57	66	38	5032	3366	550	315
29/11/2024	181	25	585	140	56.11	42.90	7.69	7.80	106	38	3644	2842	1060	306
03/12/2024	142	31	413	179	23.68	15.66	7.48	7.72	82	54	3898	3226	285	176
20/12/2024	45	23	384	153	21.34	16.34	7.84	7.77	68	62	4218	3250	543	206
02/01/2025	41	22	126	167	19.64	8.36	7.37	7.34	62	55	3810	2770	283	198
24/01/2025	102	17	519	166	36.85	21	7.92	7.74	96	60	4772	4564	283	198
05/02/2025	156	16	617	152	57.62	25.37	7.69	7.56	100	40	4854	2606	703	416
Average (Jan'24 to till date)	145.0	22.8	519.6	143.4	42.2	26.1	7.6	7.6	104.5	57.3	3803.0	3045.2	667.4	371.3

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SR.NO	NAME AND ADDRESS OF CETP				TOTAL CAPACITY	NO. OF MEMBER UNITS				FINAL DISPOSAL POINT				
6	Odhav Enviro Project Ltd. 25, GIDC Odhav				1.2 MLD	45				River Sabarmati through Mega pipeline				
Analysis Result from January 2024 to Till Date														
Parameters	BOD (mg/l)		COD (mg/l)		Ammonical Nitrogen (mg/l)		pH		Suspended Solids (mg/l)		TDS (mg/l)		Colour (In Pt. Co. Sc)	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet
<u>NORMS</u>	<u>700</u>	<u>30</u>	<u>2000</u>	<u>250</u>	<u>50</u>	<u>50</u>	<u>6.5-8.5</u>	<u>6.5-8.5</u>	<u>300</u>	<u>100</u>	<u>2100</u>	<u>2100</u>	<u>100</u>	<u>100</u>
16/01/2024	232	56	862	248	47.66	19.94	7.83	7.70	278	202	15480	18980	1410	232
31/01/2024	298	26	1228	239	32.82	23.58	7.15	6.85	520	114	15243	20086	3190	127
02/02/2024	455	125	978	439	27.16	23.86	7.22	6.30	138	92	14420	18566	2470	113
05/02/2024	573	30	1954	277	58.64	22.80	7.47	7.02	170	94	12652	18730	2495	12
13/02/2024	250	26	1658	251	39.82	26.98	7.25	6.54	56	102	15644	21260	1048	252
23/02/2024	235	18	1161	245	48.67	26.91	7.27	6.01	170	98	--	--	1155	76
15/03/2024	373	32	1207	254	29.86	23.56	6.56	6.00	202	302	17388	25206	2670	98
06/04/2024	542	45	1938	291	46.29	29.52	7.73	6.74	250	150	18974	16356	4850	65
01/05/2024	326	65	1132	389	36.68	2.80	7.35	6.57	530	227	14473	17770	2230	51
12/06/2024	236	15	934	136	29.79	4.09	7.94	7.54	372	64	13636	7696	1410	66
02/07/2024	145	32	369	170	30.46	0.84	6.70	7.55	164	84	8060	10914	508	3.0
30/07/2024	242	24	827	220	28.72	0.50	6.87	6.30	52	144	9760	15768	1630	148
30/07/2024	202	22	815	234	19.99	0.50	6.60	6.95	84	24	8950	15378	2405	44
09/08/2024	306	27	1015	245	38.61	4.48	6.71	6.46	248	80	11780	14184	3000	18
03/09/2024	337	21	1229	270	36.85	6.63	6.62	6.72	162	54	7720	11414	1610	103
23/09/2024	488	23	1515	236	43.68	2.52	7.42	6.81	330	188	16102	--	1370	32
05/10/2024	409	21	1380	255	29.44	14.55	7.00	6.79	390	78	11857	16794	9380	103
18/10/2024	486	25	1576	274	55.16	1.68	7.63	7.25	488	72	12738	9886	4010	159
11/11/2024	158	21	463	244	28.54	29.68	7.37	6.82	232	68	15590	16920	1119	88
29/11/2024	509	28	1421	247	35.84	--	7.47	7.06	394	88	15176	20580	5800	3.0
03/12/2024	168	22	1026	212	21.68	22.48	7.36	6.83	363	128	14054	17104	1896	40
20/12/2024	221	15	1288	188	31.68	12.55	7.71	7.13	218	88	17170	18610	5715	27
02/01/2025	1051	15	1879	176	48.64	15.64	7.49	6.36	82	148	18018	22012	8070	4.0
24/01/2025	174	25	869	244	56.33	6.44	7.27	7.10	312	66	14024	13456	2230	20
05/02/2025	158	30	932	226	52.08	4.14	7.34	7.0	158	144	14010	15056	1660	32
Average (Jan'24 to till date)	343.0	31.6	1186.2	248.4	38.2	13.6	7.3	6.8	254.5	116.0	13871.6	16640.3	2933.2	76.6

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SR.NO	NAME AND ADDRESS OF CETP				TOTAL CAPACITY	NO. OF MEMBER UNITS				FINAL DISPOSAL POINT				
7	Narol Textile Infrastructure & Enviro Management 34/P, Nr. Animal Foundation, Gyaspur, Ahmedabad.				100 MLD	138				River Sabarmati through NTIEM Pipeline				
Analysis Result from January 2024 to Till Date														
Parameters	BOD (mg/l)		COD (mg/l)		Ammonical Nitrogen (mg/l)		pH		Suspended Solids (mg/l)		TDS (mg/l)		Colour (In Pt. Co. Sc)	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet
<u>NORMS</u>	<u>700</u>	<u>30</u>	<u>2000</u>	<u>250</u>	<u>50</u>	<u>50</u>	<u>6.5-8.5</u>	<u>6.5-8.5</u>	<u>300</u>	<u>100</u>	<u>2100</u>	<u>2100</u>	<u>100</u>	<u>100</u>
16/01/2024	469	53	1551	276	31.75	40.93	8.91	8.58	274	142	4216	5042	849	648
31/01/2024	557	25	1375	205	36.4	25.34	6.95	7.75	280	70	4040	4032	896	844
02/02/2024	558	29	1312	221	36.12	28.56	7.17	7.84	670	70	4045	4122	837	870
06/02/2024	357	25	1487	232	24.42	22.29	6.95	7.88	150	62	4460	4234	843	702
12/02/2024	255	28	1208	235	21.84	36.86	7.75	7.43	48	160	4024	3870	852	930
23/02/2024	595	39	1293	197	59.64	26.84	6.98	8.06	720	46	--	--	609	720
15/03/2024	657	35	1388	173	36.94	16.78	7.25	8.12	390	52	4850	4428	780	840
07/04/2024	328	18	1131	135	49.56	27.51	6.88	8.05	1230	46	5270	4922	663	546
01/05/2024	549	35	1476	136	32.37	31.36	6.81	7.93	615	543	3625	3738	730	626
11/06/2024	627	28	1352	220	33.76	31.69	7.11	8.01	128	80	5848	4102	682	750
05/07/2024	426	17	894	192	32.59	27.94	7.36	7.50	900	66	4174	3762	741	347
29/07/2024	353	24	945	208	32.82	30.69	6.47	7.51	710	74	4285	3870	744	969
30/07/2024	227	26	1199	226	178.64	34.27	6.94	7.33	316	140	4182	3822	655	1390
09/08/2024	450	24	852	246	33.64	26.54	6.40	7.25	124	66	4690	3682	102	1435
02/09/2024	681	24	1280	191	46.84	21.34	6.64	7.33	370	82	4450	4168	800	966
18/09/2024	416	26	1154	186	40.15	30.46	6.78	7.56	1220	48	6350	5178	972	850
05/10/2024	494	40	987	272	29.12	26.80	7.37	7.95	505	72	4910	4672	984	1203
18/10/2024	425	36	1495	193	28.67	33.38	7.41	8.10	373	66	5407	4312	990	879
08/11/2024	350	15	1018	155	41.33	44.07	7.36	8.15	630	36	3490	4146	516	502
29/11/2024	602	25	1533	150	37.69	31.64	7.99	8.06	174	92	4270	4244	1254	1416
03/12/2024	230	24	867	177	31.54	16.34	7.54	8.14	116	58	4350	4082	663	644
20/12/2024	159	34	400	241	26.94	22.44	7.89	8.08	280	84	4327	4710	978	728
03/01/2025	286	20	1363	185	34.72	42.67	6.95	8.11	1429	70	4383	4100	438	560
24/01/2025	284	25	1495	238	48.78	34.33	7.54	8.01	627	50	5007	4002	822	675
03/02/2025	214	15	650	163	45.98	35.78	7.15	8.10	475	28	4065	4220	423	502
Average (Jan'24 to till date)	422.0	27.6	1188.2	202.1	42.1	29.9	7.2	7.9	510.2	92.1	4529.9	4227.5	752.9	821.7

Annexure - RIII

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Analysis Results of wastewater sample collected from outfall of Mega pipeline:

Date of Sampling	Parameter						
	BOD (mg/l)	COD (mg/l)	Colour (In Pt. Co. Sc)	NH ₃ -N (mg/l)	pH	SS (mg/l)	TDS (mg/l)
Norms	30	250	100	50	6.5-8.5	100	2100
01/01/2025	24	203	2420	12.25	7.76	152	13946
02/01/2025	34	280	993	4.03	7.15	114	7698
03/01/2025	25	214	1083	1.68	6.92	182	9708
04/01/2025	20	228	598	2,13	7.18	214	9822
05/01/2025	26	246	630	1.62	7.01	82	11154
06/01/2025	23	238	894	3.92	7.02	126	11416
07/01/2025	25	240	1017	6.1	7.02	146	11520
08/01/2025	20	195	738	5.4	6.92	88	10386
09/01/2025	21	206	438	1.29	7.31	156	11976
10/01/2025	26	262	1152	2.18	7	192	11580
11/01/2025	21.8	192	374	3.3	7.01	198	11926
12/01/2025	20	188	840	3.47	7	128	10098
13/01/2025	24	217	1055	3.25	7.09	288	10506
14/01/2025	27	240	1302	3.7	7	146	12756
15/01/2025	14	164	728	3.19	7	100	8642
16/01/2025	27	235	2450	4.03	7.23	140	10364
17/01/2025	16	173	1405	6.27	7.01	22	7420
18/01/2025	23	236	966	2.3	7.01	74	12356
19/01/2025	27	269	741	1.74	7.01	164	10902
20/01/2025	19	208	564	1.18	7.75	344	10524
21/01/2025	25	253	470	2.46	7.52	126	11852
22/01/2025	16.6	182	776	1.85	7.02	88	10714
23/01/2025	29	194	404	1.62	7.01	142	11682
24/01/2025	23	194	460	1.57	7.02	180	11122
25/01/2025	12	148	404	35.5	8.08	36	3954
26/01/2025	17	184	317	1.74	7.02	114	9876
27/01/2025	42	210	62	1.34	7.03	166	11488
28/01/2025	40	202	674	2.41	7.02	102	10532
29/01/2025	18	168	438	3.86	7.02	38	10650
30/01/2025	22	220	556	2.02	7.08	40	11702
31/01/2025	19	194	1565	4.37	7.13	32	11316
01/02/2025	25	248	1476	4.2	7.01	128	9790
02/02/2025	22	238	1032	4.08	7.01	144	10358
03/02/2025	24	218	954	4.14	7.02	140	9842
04/02/2025	22	207	632	3.81	7.02	90	10580
05/02/2025	20	190	329	2.46	7.02	94	11854
06/02/2025	14	137	1284	4.26	7.02	54	9322
07/02/2025	48	490	702	4.1	7.01	172	11246
08/02/2025	20	217	588	3.86	7.02	180	11482
09/02/2025	23	205	820	2.35	7.02	66	11644
10/02/2025	23	223	576	3.81	7.01	146	11388
11/02/2025	23	241	1380	2.13	7.03	96	10628
12/02/2025	17	226	78	2.07	7.01	150	11964
13/02/2025	21	212	657	3.53	7.02	82	9392
18/02/2025	21	212	954	1.85	7.02	112	12102
Average Jan 25 Till Date	23.3	218.8	843.9	4.0	7.1	128.3	10692.9

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Analysis Results of Outfall of CETP NTIES Line:

Date of Sampling	Parameter						
	BOD (mg/l)	COD (mg/l)	Colour (In Pt. Co. Sc)	NH ₃ -N (mg/l)	pH	SS (mg/l)	TDS (mg/l)
Norms	30	250	100	50	6.5-8.5	100	2100
01/01/2025	30	234	424	33.15	7.86	36	4381
02/01/2025	20	105	606	35.22	8.05	32	4341
03/01/2025	48	216	620	39	8.08	52	4328
04/01/2025	18	171	762	16.32	8.08	60	4696
05/01/2025	34	176	652	37.69	7.87	56	4048
06/01/2025	15	110	570	34.83	8.01	74	4272
07/01/2025	29	163	628	35.11	7.98	70	4070
08/01/2025	34	152	828	35.5	7.96	44	4822
09/01/2025	17	165	481	36.18	7.89	64	4246
10/01/2025	15	160	618	36.85	8	50	4144
11/01/2025	19	155	600	39.14	8	44	4052
12/01/2025	17	183	554	38.42	8	50	4094
13/01/2025	19	159	758	38.86	8.11	58	4086
14/01/2025	54	414	688	37.3	7.65	36	5826
15/01/2025	22	137	1083	40.21	8	32	3978
16/01/2025	27	136	586	38.58	8.06	62	3870
17/01/2025	24	169	640	39.14	8.17	12	4070
18/01/2025	20	160	610	42.78	8.01	22	3936
19/01/2025	24	155	668	39.2	8.07	14	4168
20/01/2025	28	181	452	39.26	8.62	28	4078
21/01/2025	33	183	450	34.83	7.61	80	5456
22/01/2025	19	149	746	35.33	8.03	24	4508
23/01/2025	24	171	374	36.29	8.1	38	4240
24/01/2025	20	136	476	35.39	8.1	34	4006
25/01/2025	40	320	288	3.75	7.02	302	13504
26/01/2025	20	167	588	35.62	7.97	220	4660
27/01/2025	17	131	574	37.13	8.14	24	4182
28/01/2025	26	143	560	38.08	8.06	128	4156
29/01/2025	17	146	622	37.41	8.09	26	4346
30/01/2025	14	128	555	34.27	8	28	4312
31/01/2025	18	153	740	38.14	8.03	32	4596
01/02/2025	24	140	664	35.73	8.04	46	4064
02/02/2025	20	143	305	37.3	8.06	44	3922
03/02/2025	20	172	698	35.67	8.08	54	4038
04/02/2025	12	132	590	37.41	7.94	10	4614
05/02/2025	20	156	706	38.08	7.93	30	3936
06/02/2025	19	152	642	39.76	7.99	8	3954
07/02/2025	24	137	638	32.65	7.99	30	3848
08/02/2025	16	157	612	36.4	8.02	50	3930
09/02/2025	34	189	666	4.2	7.98	50	4286
10/02/2025	20	150	676	14.78	7.8	30	4854
11/02/2025	24	156	582	38.64	7.81	26	3740
11/02/2025	27	145	690	37.06	7.92	28	3870
13/02/2025	27	172	400	31.86	7.89	36	4056
17/02/2025	25	145	686	35.22	7.86	32	4172
18/02/2025	22	153	790	36.29	7.92	18	4030
Average Jan 24 Till Date	23.8	165.8	611.9	34.6	8.0	50.5	4451.9

ANNEXURE-IV (Colly)

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

R/WRIT PETITION (PIL) (WRIT PETITION (PIL)) NO.
98 of 2021

With
CIVIL APPLICATION (FOR JOINING PARTY) NO. 1 of
2024

In R/WRIT PETITION (PIL) NO. 98 of 2021

With
CIVIL APPLICATION (FOR DIRECTION) NO. 4 of 2022
In R/WRIT PETITION (PIL) NO. 98 of 2021

With
MISC. CIVIL APPLICATION (FOR CLARIFICATION) NO.
8 of 2022

In R/WRIT PETITION (PIL) NO. 98 of 2021

With
CIVIL APPLICATION (FOR JOINING PARTY) NO. 9 of
2022

In R/WRIT PETITION (PIL) NO. 98 of 2021

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SUO MOTU

Versus

AHMEDABAD MUNICIPAL CORPORATION THROUGH THE
MUNICIPAL COMMISSIONER, AHMEDABAD & ORS.

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Appearance:

MR HEMANG M SHAH(5399) for the Applicant(s) No. 1
SUO MOTU for the Applicant(s) No. 1
DEVANSHI P MALKAN(9307) for the Opponent(s) No. 10
G H VIRK(7392) for the Opponent(s) No. 1,15
MS RUMI M GANDHI(3472) for the Opponent(s) No. 6
MS. KRUTI M SHAH(2428) for the Opponent(s) No. 5
SHIVANG P JANI(8285) for the Opponent(s) No. 16
SINGHI & CO(2725) for the Opponent(s) No. 11,12,7,8
TANAYA G SHAH(8430) for the Opponent(s) No. 14
VATSAL M PARIKH(9340) for the Opponent(s) No. 10
GOVERNMENT PLEADER for the Opponent(s) No. 4
MR CHINMAY M GANDHI(3979) for the Opponent(s) No. 6
MR DEVANG VYAS(2794) for the Opponent(s) No. 3
MR KH BAXI(150) for the Opponent(s) No. 4
MR MRUGEN K PUROHIT(1224) for the Opponent(s) No. 13
MR RUTUL P DESAI(6498) for the Opponent(s) No. 2

MS MEGHA JANI(1028) for the Opponent(s) No. 9
MS NIKITA C GANDHI(11570) for the Opponent(s) No. 6

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**CORAM:HONOURABLE THE CHIEF JUSTICE MRS.
JUSTICE SUNITA AGARWAL
and
HONOURABLE MS. JUSTICE VAIBHAVI D.
NANAVATI**

Date : 07/02/2025

ORAL ORDER

**(PER : HONOURABLE THE CHIEF JUSTICE
MRS. JUSTICE SUNITA AGARWAL)**

1. Mr. G.H. Virk, learned advocate appearing for the respondent - Ahmedabad Municipal Corporation (AMC), has invited attention of the Court to the Affidavit dated 29.01.2025, filed in compliance of order dated 06.12.2024. By means of the said affidavit, the progress in the matter of establishment of new Sewage Treatment Plants (STPs); refurbishment / renovation of the existing, old STPs and progress of bio-remediation work to treat the excess sewage being discharged from by-pass, has been brought on record. As per the description given in the said affidavit, it seems that substantial progress has been made in all three directions. For further compliance of the directions contained in this petition, as prayed by Mr. G.H. Virk, learned advocate for the respondent - AMC, the matter is posted on 07.03.2025.

2. Mr. Hemang Shah, learned amicus curiae has provided the copy of the 12th Report of the Joint Task Force,

which has inspected 7 CETPs i.e. Common Effluent Treatment Plants set-up by the industry. A concern has been raised in the Report, with regard to the increased level of TDS (comprising of Chloride, Sulphate and FDS) and colour in the treated water being discharged from CEPTs to mega pipeline, i.e. Ahmedabad Mega Clean Association (AMCA). Copy of the said report shall be served upon the learned counsel appearing for the AMCA, who shall file his response on the next date fixed.

3. The Gujarat Pollution Control Board (GPCB) shall file the Report of the monthly inspections being made by it, under the directions issued by this Court.

4. As regards the inspections to be carried-out by the Joint Task Force, it would be appropriate that such inspections be carried-out on quarterly basis and reports be submitted to this Court.

5. Put up the matter on 07.03.2025.

(SUNITA AGARWAL, CJ)

(VAIBHAVI D. NANAVATI,J)

Pradhyuman